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**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI..**

OA No. 116/2020

Date of decision : 31.01.2020

**Coram: Dr. Bhagwan Sahai, Member (A)
Ravinder Kaur, Member (J).**

Mr. E.T. Fabin,
Aged 43, Son of (Late) Mr. E.V. Thomas,
presently employed as Examiner/Skilled,
Token No. QC/67/2373, in the Machine Took
Prototype Factory (MTPF), Ambernath, and
residing at: D-107, Mount Carmel CHS,
Near Chiple Bridge, Chiple, Post Nere, Panvel,
District Raigad, Maharashtra, Pin- 410 206.

.. Applicant.

(By Advocate Shri M P Joseph).

Versus

1. Union of India,
Through the Secretary,
Department of Defence Production,
136, South Block, New Delhi- 110 011.
2. Director General, Ordnance Factories &
Chairman, Ordnance Factory Board,
Ayudh Bhawan, 10-A, S.K. Bose Road,
Kolkata- 700 001, India.
3. General Manager,
Machine Tool Prototype Factory (MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, Pin- 421 502,
Maharashtra.
4. Mr. P.B. Deshmukh,
Token No. QC/10/1861, Examiner- HS- II,
O/o the General Manager,
Machine Tool Prototype Factory (MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.
5. Smt. Anwari Bano Vahid Khan,
Token No. QC/08/1880, Examiner- HS- II,
O/o the General Manager,

Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.

6. Mr. Vinod Deosingh Khandare,,
Token No. QC/12/2041, Examiner- HS- II,
O/o the General Manager,
Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.
7. Mr. Vishal Ramesh Patil,
Token No. QC/50/2046, Examiner- HS- II,
O/o the General Manager,
Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.
8. Smt. Vaishali Ashish Kolte,
Token No. QC/18/2058, Examiner- HS- II,
O/o the General Manager,
Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.
9. Mr. Naresh Vasant Ratambe,
Token No. QC/13/2064, Examiner- HS- II,
O/o the General Manager,
Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.
10. Mr. Prafulla Shankar Kodag,
Token No. QC/29/2069, Examiner- HS- II,
O/o the General Manager,
Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.
11. Mr. Suvith,
Token No. QC/37/2104, Examiner- HS- II,
O/o the General Manager,
Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.
12. Mr. Ashish Vasudev Kolte,
Token No. QC/44/2209, Examiner- HS- II,
O/o the General Manager,

Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.

13. Mr. Avinash Navnath Arote,
Token No. QC/66/2224, Examiner-Skilled,
O/o the General Manager,
Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.
14. Mr. Naveen P. Khemani,
Token No. QC/34/2278, Examiner-Skilled,
O/o the General Manager,
Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.
15. Mr. Jyothi Prakash Singh,
Token No. QC/42/2195, Examiner-Skilled,
O/o the General Manager,
Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.
16. Mr. Sandeep Ramdas Davhare,
Token No. QC/62/2242, Examiner-Skilled,
O/o the General Manager,
Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.
17. Mr. Praveen Kumar Kushawaha,
Token No. QC/49/2267, Examiner-Skilled,
O/o the General Manager,
Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.
18. Smt. Pushpa M. Singh,
Token No. QC/63/2368, Examiner-Skilled,
O/o the General Manager,
Machine Tool Prototype Factory(MTPF),
Dept. Of Defence Production, Ambernath,
Thane District, PIN- 421502, Maharashtra.

.. Respondents.

Order (Oral)
Per : Ravinder Kaur, Member (J).

The applicant has submitted that there is erroneous fixation of seniority vide seniority list dt. 01.10.2018 (Annexure A-1) and when he made a representation dt. 30.10.2018 (Annexure A-2) to respondent No.3 for rectification of the mistake, to the same, he received reply No. 5527/LB/IE/2019 (Annexure A-3) dt. 30.03.2019 which is an interim reply to the following effect:

"With reference to your application regarding the subject cited above, please be informed that as decided by the Competent Authority, the case has been forwarded to OFB for clarification and guidelines in this regard. Reply against this is still awaited from OFB."

Till date, he has not received any final reply to this aforesaid representation (Annexure A-2).

2. In these circumstances, in the interest of justice, respondents are directed to consider the representation of the applicant and dispose of the same by passing a reasoned and speaking order as per rules and regulations and relevant provisions of law within a period of eight weeks from the receipt of certified copy of this order and communicate the same to the applicant within

one week thereafter. Ordered accordingly.

3. With the above directions, the OA stands disposed of. No order as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

Ram.

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